

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –
Nomination of Judicial Officers working in Rangareddy District Headquarters to participate in the Sensitization Programme on Mediation scheduled to be held on 05.11.2016 conducted by the ICADR, Hyderabad Region, in Academic Hall of ICADR, at 10th Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, M.J.Road, Nampally, Hyderabad – **ORDERS – ISSUED.**

REF: 1. Letter Roc.No.3841/TLSA/LSW/2016, dated 05.08.2016 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.
2. High Court's Proceedings Roc.No.5418/2016-B.Spl., dated 31.08.2016.
3. Letter Dis.No.6588, dated 02.09.2016 from the Prl. District and Sessions Judge, Rangareddy District.
4. High Courts Letter Roc.No.5418/2016-B.Spl., dated 12.09.2016.
5. Letter ROC.No.5397/TLSA/2016, dated 21.09.2016 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.No.5418/2016-B.SPL., DATED: 13 .10.2016

The High Court is pleased to pass the following Order:

The Judicial Officers working in Ranga Reddy District Headquarters are hereby nominated to participate in the Sensitization Programme on Mediation, scheduled to be held on 05.11.2016 conducted by the ICADR, Hyderabad Region, in Academic Hall at 10th Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, M.J.Road, Nampally, Hyderabad.

The Prl. District and Sessions Judge, Ranga Reddy District, is requested to make necessary relief arrangements in respect of the officers nominated for the said programme on 05.11.2016 under intimation to the High Court.

NOTE: The copy of this proceedings downloaded from the High Court's Web Site <http://hc.tap.nic.in>. is valid for relieving and reporting to the programme at Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's Website).
3. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
4. The Secretary, International Centre for Alternative Dispute Resolution (ICADR), 10th Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, M.J.Road, Nampally, Hyderabad.
5. The Section Officers: Spl. Officers Section, Computer Section, B.Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, Accounts Section, D-I Budget Section, High Court of Judicature at Hyderabad.

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